


INCOME TAX APPELLATE TRIBUNAL, RAIPUR

CAUSE LIST OF DB BENCH FOR 20-APRIL-2026 (MONDAY)

**BEFORE HON'BLE PARTHA SARATHI CHAUDHURY, JUDICIAL MEMBER
AND HON'BLE AVDHESH KUMAR MISHRA, ACCOUNTANT MEMBER**

IN COURT ROOM 1

| Srl | Appeal Number | Assmt. Year | Assessee Name | Remarks |
|-----|------------------|-------------|---|---------|
| 1 | ITA 505/RPR/2025 | 2012-13 | [A] ESIC CONSULTANCY PVT. LTD., BILASPUR (DEFECTIVE) | |
| 2 | ITA 742/RPR/2025 | 2011-12 | [A] JAGADAMBA POWER AND ALLOYS LIMITED, RAIPUR (DEFECT COMPLIED) | |
| 3 | ITA 793/RPR/2025 | 2015-16 | [D] RAIPUR DEVCON PVT. LTD. | |
| 4 | CO 6/RPR/2026 | 2015-16 | [A] RAIPUR DEVCON PVT. LTD. | |
| 5 | ITA 794/RPR/2025 | 2018-19 | [D] GOEL TRADERS | |
| 6 | ITA 796/RPR/2025 | 2010-11 | [D] CHHATTISGARH STATE POWER DISTRIBUTION COMPANY LIMITED | |
| 7 | ITA 797/RPR/2025 | 2011-12 | [D] CHHATTISGARH STATE POWER DISTRIBUTION COMPNAY LIMITED | |
| 8 | ITA 798/RPR/2025 | 2012-13 | [D] CHHATTISGARH STATE POWER DISTRIBUTION COMPANY LIMITED | |
| 9 | ITA 799/RPR/2025 | 2013-14 | [D] CHHATTISGARH STATE POWER DISTRIBUTION COMPNAY LIMITED | |
| 10 | ITA 800/RPR/2025 | 2014-15 | [D] CHHATTISGARH STATE POWER DISTRIBUTION COMPANY LIMITED | |
| 11 | ITA 801/RPR/2025 | 2015-16 | [D] CHHATTISGARH STATE POWER DISTRIBUTION COMPANY LIMITED | |
| 12 | ITA 802/RPR/2025 | 2017-18 | [D] CHHATTISGARH STATE POWER DISTRIBUTION COMPANY LIMITED | |
| 13 | ITA 30/RPR/2026 | 2018-19 | [D] CHHATTISGARH STATE POWER DISTRIBUTION COMPANY LIMITED, RAIPUR (DEFECTIVE) | |



**Office Superintendent
For Assistant Registrar
16-Apr-2026**

INCOME TAX APPELLATE TRIBUNAL, RAIPUR

**CAUSE LIST OF DB BENCH FOR 21-APRIL-2026 (TUESDAY)
BEFORE HON'BLE PARTHA SARATHI CHAUDHURY, JUDICIAL MEMBER
AND HON'BLE AVDHESH KUMAR MISHRA, ACCOUNTANT MEMBER**

IN COURT ROOM 1


| Srl | Appeal Number | Assmt. Year | Assessee Name | Remarks |
|-----|------------------|-------------|---|---------|
| 1 | ITA 474/RPR/2024 | 2015-16 | [D] M/S SPECIAL BLASTS LIMITED (DEFECT COMPLIED) | |
| 2 | ITA 447/RPR/2025 | 2018-19 | [D] M/S SPECIAL BLAST LIMITED | |
| 3 | CO 23/RPR/2025 | 2018-19 | [A] MS SPECIAL BLAST LIMITED | |
| 4 | ITA 789/RPR/2025 | 2016-17 | [A] M/S SINGHAL AGRO, RAIPUR | |
| 5 | ITA 803/RPR/2025 | 2018-19 | [D] J D AUTONATION | |
| 6 | ITA 804/RPR/2025 | 2011-12 | [D] SILVERLEAF INFRASTRUCTURE PRIVATE LIMITED | |
| 7 | ITA 805/RPR/2025 | 2019-20 | [D] SHILPHY STEELS PRIVATE LIMITED | |
| 8 | CO 10/RPR/2026 | 2019-20 | [A] SHILPHY STEELS PRIVATE LIMITED, RAIPUR (DEFECTIVE) | |
| 9 | ITA 106/RPR/2026 | 2011-12 | [A] GARIMA JAISWAL, RAIPUR | |
| 10 | ITA 806/RPR/2025 | 2012-13 | [D] M/S HI TECH POWER AND STEEL LIMITED | |
| 11 | ITA 808/RPR/2025 | 2016-17 | [A] RAMESH CHAND BAFNA, BALOD (DEFECT COMPLIED) | |
| 12 | ITA 809/RPR/2025 | 2017-18 | [A] AYUSH JINDAL, JASHPUR | |
| 13 | ITA 810/RPR/2025 | 2017-18 | [A] DHILLON DRINKS & SYNDICATE INC., BHILAI | |
| 14 | ITA 811/RPR/2025 | 2015-16 | [A] SULESH PANDEY, BILASPUR | |
| 15 | ITA 100/RPR/2026 | 2014-15 | [A] AMISHA IN SKY CREATION PVT LTD., RAIPUR (DEFECTIVE) | |


Office Superintendent
For Assistant Registrar
16-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, RAIPUR

**CAUSE LIST OF DB BENCH FOR 22-APRIL-2026 (WEDNESDAY)
BEFORE HON'BLE PARTHA SARATHI CHAUDHURY, JUDICIAL MEMBER
AND HON'BLE AVDHESH KUMAR MISHRA, ACCOUNTANT MEMBER
IN COURT ROOM 1**

| Srl | Appeal Number | Assmt. Year | Assessee Name | Remarks |
|-----|------------------|-------------|---|---------|
| 1 | ITA 648/RPR/2025 | 2018-19 | [A] MOHAMMED RAFIQUE MEMON, JHANJGIR-CHAMPA (DEFECT COMPLIED) | |
| 2 | ITA 645/RPR/2025 | 2018-19 | [D] MOHAMMED RAFIQUE MEMON | |
| 3 | ITA 131/RPR/2025 | 2018-19 | [A] NAVEEN BEEJ UTPADAK SAHKARI SAMITI MARYADIT, RAIPUR | |
| 4 | ITA 627/RPR/2025 | 2017-18 | [D] VIVEK AGRAWAL (DEFECTIVVE) | |
| 5 | CO 27/RPR/2025 | 2017-18 | [A] VIVEK AGRAWAL, BILASPUR (DEFECTIVE) | |
| 6 | ITA 644/RPR/2025 | 2017-18 | [A] SATISH DANI, RAIPUR | |
| 7 | ITA 740/RPR/2025 | 2019-20 | [A] MOTI LAL GANGWANI (DEFECT COMPLIED) | |
| 8 | ITA 692/RPR/2025 | 2011-12 | [A] RITURAJ STEEL PRIVATE LIMITED (DEFECTIVE) | |
| 9 | ITA 693/RPR/2025 | 2012-13 | [A] RITURAJ STEEL PRIVATE LIMITED (DEFECTIVE) | |
| 10 | ITA 694/RPR/2025 | 2013-14 | [A] RITURAJ STEEL PRIVATE LIMITED (DEFECT COMPLIED) | |
| 11 | ITA 695/RPR/2025 | 2015-16 | [A] RITURAJ STEEL PRIVATE LIMITED (DEFECT COMPLIED) | |
| 12 | ITA 739/RPR/2025 | 2015-16 | [D] SATKAR CATERERS PVT. LTD (DEFECTIVE) | |



**Office Superintendent
For Assistant Registrar
16-Apr-2026**

INCOME TAX APPELLATE TRIBUNAL, RAIPUR

**CAUSE LIST OF DB BENCH FOR 23-APRIL-2026 (THURSDAY)
BEFORE HON'BLE PARTHA SARATHI CHAUDHURY, JUDICIAL MEMBER
AND HON'BLE AVDHESH KUMAR MISHRA, ACCOUNTANT MEMBER**

IN COURT ROOM 1

| Srl | Appeal Number | Assmt. Year | Assessee Name | Remarks |
|-----|------------------|-------------|---|---------|
| 1 | ITA 90/RPR/2020 | 2016-17 | [A] RAKESH KUMAR AMRANI | |
| 2 | ITA 97/RPR/2020 | 2016-17 | [D] SHRI RAKESH AMRANI | |
| 3 | ITA 520/RPR/2025 | 2012-13 | [A] DALJEET SINGH CHAWLA, RAIPUR (DEFECTIVE) | |
| 4 | ITA 567/RPR/2025 | 2006-07 | [D] CHHATTISGARH STATE POWER TRANSMISSION COMPANY LIMITED | |
| 5 | ITA 568/RPR/2025 | 2006-07 | [A] CG STATE ELECTRICITY BOARD THROUGH CG STATE POWER TRANSMISSION CO LIMITED | |
| 6 | ITA 571/RPR/2025 | 2019-20 | [A] GURUSUKH VINTRADE SERVICES PVT. LTD., RAIPUR (DEFECT COMPLIED) | |
| 7 | ITA 637/RPR/2025 | 2017-18 | [A] JAINAM BUILDERS | |
| 8 | ITA 642/RPR/2025 | 2012-13 | [A] RADHE GOVIND BAJPAI, BHILAI | |
| 9 | ITA 12/RPR/2026 | 2022-23 | [D] ATUL KUMAR AGRAWAL | |
| 10 | ITA 57/RPR/2026 | 2016-17 | [A] SHRI HITANAND AGRAWAL, KORBA (DEFECT COMPLIED) | |
| 11 | ITA 64/RPR/2026 | 2016-17 | [A] AFZAL AHMED | |
| 12 | ITA 122/RPR/2026 | 2017-18 | [A] SBI BHILAI III BRANCH (DEFECT COMPLIED) | |
| 13 | ITA 126/RPR/2026 | 2019-20 | [D] ABHISHEK AGRAWAL (DEFECTIVE) | |
| 14 | CO 7/RPR/2026 | 2019-20 | [A] ABHISHEK AGRAWAL (DEFECTIVE) | |
| 15 | ITA 127/RPR/2026 | 2013-14 | [D] JILA SAHAKARI KENDRIYA BANK MARYADIT, BILASPUR | |
| 16 | ITA 128/RPR/2026 | 2016-17 | [D] JILA SAHAKARI KENDRIYA BANK MARYADIT BILASPUR | |


Office Superintendent
For Assistant Registrar
16-Apr-2026


INCOME TAX APPELLATE TRIBUNAL, RAIPUR

CAUSE LIST OF DB BENCH FOR 24-APRIL-2026 (FRIDAY)

**BEFORE HON'BLE PARTHA SARATHI CHAUDHURY, JUDICIAL MEMBER
AND HON'BLE AVDHESH KUMAR MISHRA, ACCOUNTANT MEMBER**

IN COURT ROOM 1

| Srl | Appeal Number | Assmt. Year | Assessee Name | Remarks |
|-----|------------------|-------------|---|---------|
| 1 | ITA 738/RPR/2025 | 2017-18 | [A] M/S USHA REALTIES, RAIPUR (DEFECTIVE) | |
| 2 | ITA 55/RPR/2026 | 2015-16 | [A] ARYA SAMAJ, RAIPUR | |
| 3 | ITA 129/RPR/2026 | 2018-19 | [A] DEVGURU EDUCATION, RAIPUR | |
| 4 | ITA 132/RPR/2026 | 2011-12 | [D] SHIVALI UDYOG (I) PRIVATE LIMITED, RAIPUR (DEFECT COMPLIED) | |
| 5 | ITA 133/RPR/2026 | 2019-20 | [D] AGRAWAL SPONGE PRIVATE LIMITED, RAIPUR (DEFECT COMPLIED) | |
| 6 | CO 9/RPR/2026 | 2019-20 | [A] AGRAWAL SPONGE PRIVATE LIMITED, RAIPUR | |
| 7 | ITA 135/RPR/2026 | 2022-23 | [A] SHANTI TIMBER TRADERS (DEFECT COMPLIED) | |
| 8 | ITA 208/RPR/2026 | 2012-13 | [A] SUYASH INSTITUTE OF MEDICAL SCIENCE PVT. LTD., RAIPUR | |
| 9 | ITA 210/RPR/2026 | 2019-20 | [D] NATWAR RATERIA | |
| 10 | ITA 211/RPR/2026 | 2013-2014 | [A] HI TECH POWER AND STEEL LIMITED (DEFECTIVE) | |
| 11 | ITA 212/RPR/2026 | 2015-2016 | [A] SUNSHINE DEALTRADE PRIVATE LIMITED (DEFECTIVE) | |
| 12 | ITA 213/RPR/2026 | 2015-16 | [A] INDRAPAL SINGH BHATIA, RAIGARH (DEFECT COMPLIED) | |
| 13 | ITA 214/RPR/2026 | 2015-16 | [A] BAJRANG AGROTECH I PRIVATE LIMITED, DURG (DEFECTIVE) | |
| 14 | MA 126/RPR/2023 | 2018-19 | [D] GURMEET SINGH HORA, RAIPUR | |


**Office Superintendent
For Assistant Registrar
16-Apr-2026**